NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 01.07.2025 COURT OF REGISTRAR (HYBRID MODE) <u>11:30 A.M.</u>

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3353 of 2025 in Comp. App. (AT) No of 2025	Sunil Kumar Ahuja & Anr. Vs. Express Realtech Pvt. Ltd. & Ors.	Anirudh Wadhwa
2.	I.A. No. 3354 of 2025 in Comp. App. (AT) (Ins) No of 2025	Ambience Airtech Pvt. Ltd. Vs. Gaursons Hi-Tech Infrastructure Pvt. Ltd. & Ors.	Rahul Matharu
3.	I.A. No. 3355 of 2025 in Comp. App. (AT) (Ins) No of 2025	Shiv Shankar Chowdhury, Suspended Director of Victor Buildwel Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Gauri Rishi
4.	I.A. No. 3370 of 2025 in Comp. App. (AT) (Ins) No of 2025	Assistant Commissioner of Income Tax Department, Circle 4, Pune Vs. Mahesh G. Bagla	Vipul Agrawal
5.	I.A. No. 3417 of 2025 in Comp. App. (AT) No of 2025	Regional Director, Northern Region Vs. Gentle Realtors Pvt. Ltd. & Anr.	Durga Dutt
6.	I.A. No. 3429 of 2025 in Comp. App. (AT) (Ins) No of 2025	Jayanti Jain, Authorised Representative of Financial Creditors in Class (Real Estate Allottees) Vs. Uttar Pradesh Awas Vikas Parishad (UPAVP) & Anr.	Gaurav Singh
7.	I.A. No. 3439 of 2025 in Comp. App. (AT) (Ins) No of 2025	Ram Chander Soni & Ors. Vs. Vikram Bajaj, RP for AMR Infrastructures Ltd.	Karan Gandhi

8.	I.A. No. 3440 of 2025 in Comp. App. (AT) (Ins) No of 2025	Central Bank of India Vs. Mukesh N. Sayani, Personal Guarantor to Bhavin Impex Pvt. Ltd.	Brijesh Kr. Tamber
9.	I.A. No. 3441 of 2025 in Comp. App. (AT) (Ins) No of 2025	Central Bank of India Vs. Ajay N. Sayani, Personal Guarantor to Bhavin Impex Pvt. Ltd.	Brijesh Kr. Tamber
10.	I.A. No. 3500 of 2025 in Comp. App. (AT) (Ins) No of 2025	Civitech Developers Pvt. Ltd. Vs. Ajeet Kumar Rai & Ors.	Vinod Chaurasia
11.	I.A. No. 3501 of 2025 in Comp. App. (AT) (Ins) No of 2025	Rajesh Arora Vs. Encore Asset Reconstruction Company P. Ltd. & Anr.	Krish Kalra
12.	I.A. No. 3502 of 2025 in Comp. App. (AT) (Ins) No of 2025	Motel Rahans Pvt Ltd. Vs. JSM Devcons Pvt. Ltd.	Anshul Gupta
13.	I.A. No. 3503 of 2025 in Comp. App. (AT) (Ins) No of 2025	Avil Menezes, Liquidator of Auro Gold Jewellery Pvt. Ltd. Vs. Central Bureau of Investigation	G. Aniruth Purusothaman
14.	I.A. No. 3504 of 2025 in Comp. App. (AT) (Ins) No of 2025	Ashwini Jha & Anr. Vs. Renaissance Fiscal Service Pvt. Ltd.	Vijayalaxmi Jha
15.	I.A. No. 3529 of 2025 in Comp. App. (AT) No of 2025	Suresh Singh Vs. Rajputana Cables and Conductros Pvt. Ltd. & Ors.	Amol Vyas
16.	I.A. No. 3530 of 2025 in Comp. App. (AT) No of 2025	Suresh Singh Vs. Rajputana Cables and Conductros Pvt. Ltd. & Ors.	Amol Vyas

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